

Summary

Name of the corporate debtor: Indo-Krishna Green Fields Ltd.; Date of commencement of CIRP: 18.08.2017; Liquidation Order : 07.02.2024; List of Stakeholders as on: 05.05.2024.

Filing under sub-regulation (1) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

CP No. 1198 / 2017 at Hon. NCLT Mumbai Bench. Filed on 06.04.2017 with filing no 2709138003692020. Liquidation ordered in the matters of IA 833 of 2018 in the same CP.

Amount in Rs.

Sl. No.	Category of creditor	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims not admitted	Amount of claims under verification	Details in Annexure	Remarks, if any
		No. of claims	Amount of claims admitted	No. of claims	Amount of claims admitted					
	Unpaid Insolvency Resolution Process Costs	7	30,99,688	7	30,99,688					IRP/RP Fees Rs. 28,88,800/-
	Liquidation Costs incurred till date	11	10,09,736	11	10,09,736					Liquidator Fees Rs. 6,68,000/-
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0	0	0	1	
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0	0	0	2	
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	1	6,23,63,644	1	6,23,63,644	0	0	0	3	
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0	0	0	4	
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	5	
6	Operational creditors (Employees)	0	0	0	0	0	0	0	6	
7	Operational creditors (Government Dues)	0	0	0	0	0	0	0	7	
8	Operational creditors (other than Workmen and Employees and Government Dues)	0	0	0	0	0	0	0	8	
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	9	
	<b>Total</b>	<b>19</b>	<b>6,64,73,068</b>	<b>19</b>	<b>6,64,73,068</b>	<b>0</b>	<b>0</b>	<b>0</b>		

Note :

1. The list of creditors is subject to further revision/update on the basis of exchange of information/documents/details substantiating the claim in accordance with the provision of IBC 2016.

2. That there MAY BE some dues on account of Financial Creditors (Secured / Unsecured / Home Buyers) / Operational Creditors (Employees), Operational Creditors (Workmen), Operational Creditors (Statutory Dues), Operational Creditors(Others), and Other Creditors, as on 07.02.2024, as per the books of the Corporate Debtor. Books of Accounts of CD are yet to be shared with the IRP by CD. The latest Audited Financial Statements of the CD, uploaded on MCA Portal, are as of 31.03.2015. However, as only One (01) claim(s) is / are received, the list is collated with best possible efforts, and taken on record as on 05.05.2024.

3. The claims which are received, are yet to be corroborated with proper evidence, hence kept for further verification, and inclusion in the List of Creditors, as may be revised by the Interim Resolution Professional.

4. The Interim Resolution Professional reserve his right to modify an entry in the list of creditors when he come across additional information warranting such modification and shall modify the entry in the list of creditors in accordance with the provision of IBC.

5. The Liquidator has some details of Loans and other documents from CD.

6. The Charge of Reliance Com. Fin. Ltd. Is an Exclusive charge against Agri. Land ad-measuring 3.06 Hect, bearing Kh. 62, PH 63 Mouza Katangdhara, G.P. Pipaldhara , Tah Hingna, Nagpur, owned by the CD.

7. The MCA data maintained by RoC, suggests some Charges by SBICAP Trustee Company Ltd registered by the Lenders, against the CD, whose claims are awaited.

8. The said claims of SBICAP were for Credit Facilities extended to Gupta Global Resources Pvt Ltd, against exclusive charge of mortgage created on an Agri. Land ad-measuring 1.21 Hect bearing Kh No. 125/1, PH 63, Mouza Waiphal, GP Devali, Amgaon, Tah Hingna, Nagpur, owned by the CD.

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List of secured financial creditors belonging to any class of creditors

Sl. No.	Name of Creditor	Details of claim received		Details of claim admitted							Amount in Rs.				Remarks, if any	
		Date of Receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether Security Interest relinquished? (Yes/No)	Amount covered by guarantee	Whether related party?	% of voting share in CoC	Amount of contingent claim	Amount of any Mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification		
Total			0	0		0		0				0	0	0	0	

Unsec FC

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**List of unsecured financial creditors belonging to any class of creditors**

Sl. No.	Name of Creditor	Details of claim received		Details of claim admitted				Amount in Rs.				Remarks, if any	
		Date of Receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC	Amount of contingent claim	Amount of any Mutual dues, that may be set-off	Amount of claim not admitted		Amount of claim under verification
<b>Total</b>			0	0		0			0	0	0	0	

Sec FC - Oth

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List of secured financial creditors (other than financial creditors belonging to any class of creditors)

Sl. No.	Name of Creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any Mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of Receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Reliance Commercial Finance Ltd.	12/01/18	6,23,63,644	6,23,63,644	Financial Debt	6,23,63,644								This is a Financial Debt, and proof has been called for verification by the Liquidator, and is awaited for further evidence.
	Total		6,23,63,644	6,23,63,644		6,23,63,644	0			0	0	0	0	

Note

- The Liquidator has some details of Loans and other documents from CD.
- The Charge of Reliance Com. Fin. Ltd. Is an Exclusive charge against Kh. 62, PH 63 Mouza Katangdhara, G.P. Pipaldhara admeasuring 3.06 Hect Class-II Rights, Tah Hingna, Nagpur.
- The MCA data maintained by RoC, suggests some Charges by SBICAP Trustee Company Ltd registered by the Lenders, against the CD, whose claims are awaited.
- The said claims of SBICAP were for Credit Facilities extended to Gupta Global Resources Pvt Ltd, against mortgage created on an Agri. Land admeasuring 1.21 Hect bearing Kh No. 125/1, PH 63, Mouza Waiphall, GP Devalli Amgaon, Tah Hingna, Nagpur

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List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

Sl. No.	Name of Creditor	Details of claim received		Details of claim admitted				Amount in Rs.				Remarks, if any		
		Date of Receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC	Amount of contingent claim	Amount of any Mutual dues, that may be set-off	Amount of claim not admitted		Amount of claim under verification	
	Total		0	0		0			0	0	0	0		









OC - Others

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List of operational creditors (Other than Workmen and Employees and Government Dues)

Sl. No.	Name of Creditor	Details of claim received		Details of claim admitted						Amount in Rs.				Remarks, if any	
		Date of Receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC	Amount of contingent claim	Amount of any Mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification		
1															
2															
3															
4															
5															
6															
	Total		0	0		0	0			0	0	0	0		

Other Crs

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List of other creditors (Other than financial creditors and operational creditors)

Sl. No.	Name of Creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any Mutual dues, that may be set-off	Amount of claim not admitted	Amount in Rs.		Remarks, if any	
		Date of Receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC				Amount of claim under verification			
1																
2																
3																
4																
5																
6																
7	Total		0	0		0	0			0	0	0	0			